

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 803
TO BE ANSWERED ON THE 27th July 2026

REVIEW, INSPECTION OF AVIATION SAFETY MECHANISMS

803. SHRI K.R.N. RAJESHKUMAR

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) whether aviation safety mechanisms have been reviewed;

(b) the details of safety inspections conducted;

(c) whether manpower shortage have been identified; and

(d) the corrective measures taken thereon?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a): DGCA has a systematic safety oversight mechanism for monitoring compliance with the Rules and Civil Aviation Requirements (CARs), encompassing all aircraft and airport operators. The safety oversight process includes regulatory audits, night surveillance, ramp inspections, spot checks and special audits. DGCA publishes the Annual Surveillance Plan (ASP) on its website. The findings of audits, surveillance and spot checks are followed up with the operator concerned for compliance.

Further, the compliance of the action taken by the operator is verified during the next audit/surveillance. In case of any violation or non-compliance with the regulations detected during an audit/surveillance, enforcement action, including imposition of financial penalty, is taken by DGCA. The safety mechanism is reviewed whenever potential risks are identified.

(b): The details of safety inspections carried out by DGCA from 2024 to 2026 (till June) are at Annexure.

(c) & (d): Manpower requirements are reviewed periodically. Vacancies are identified through regular assessment of sanctioned and working strength. All methods of recruitment are pursued vigorously in order to ensure timely and continuous availability of requisite manpower. In situations where the post remain vacant due to various reasons like inadequate response to the advertisements, non-joining of selected candidates, persons with insufficient service in the feeder cadre for promotion, insufficient response to deputation posts etc. and to meet the requirement in the interregnum, efforts are made to recruit persons through short term contractual hiring. Regular efforts are made to address and augment technical manpower shortage, enhanced training and succession planning.
